

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 517
TO BE ANSWERED ON THE 25TH JUNE, 2019

ESTABLISHMENT OF E-MANDIS

517. SHRI GIRIDHARI YADAV:
SHRIMATI RAMA DEVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any initiative for establishment of e-mandis in Bihar;
- (b) if so, the details thereof, location-wise;
- (c) the number of farmers benefited from the e-mandis established in Madhya Pradesh;
- (d) the funds earmarked and spent by the Government for the said established e-mandis;
- (e) the facilities being provided to farmers at e-mandis; and
- (f) the outcome of the review work done for the said facilities?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Three reforms are mandatory for States/Union Territories (UTs) in their respective State Agricultural Produce Market Committee (APMC) Acts for integrating their mandis with National Agriculture Market (e-NAM) platform i.e. (i) Provision for e-trading, (ii) Single point levy of market fee, (iii) Unified Single trading license for the State. States without APMC Act like Bihar need to provide legally enforceable guidelines and institutional mechanism for implementing e-NAM. Based on the proposals received from the compliant States/Union Territories (UTs), mandis are considered for integration by Government of India with e-NAM platform. However, Government of Bihar has not proposed any of their market for integration with e-NAM platform.

(c): Number of farmers who have sold their produce on e-NAM platform in Madhya Pradesh is 10,80,704.

(d): The fund released by the Government of India to States/UTs under e-NAM Scheme based on need during 2015-16 to 2018-19 is Rs. 423.23 crore. The fund released to Madhya Pradesh during 2015-16 to 2018-19 under e-NAM is Rs. 50.42 crore.

Contd...2/-

(e): Many facilities are available to farmers at e-mandis for using e-NAM platform among which the major facilities are as under:

- (i) Farmers can access the prevailing commodity prices information on e-NAM mobile app even without going to the mandi.
- (ii) Facility of pre-registration of lot by farmers for their produce available through mobile app to facilitate quick gate entry of the lot during peak season.
- (iii) Facility of quality testing of the produce of the farmers before bidding.
- (iv) Farmers may view progress of online bid value of their produce through mobile.
- (v) The details of final bid rate of commodity of farmer are received through SMS by farmers.
- (vi) Online payment gateway is available for transfer of bid value directly to bank accounts of farmers.

(f): The facilities provided to farmers in e-NAM mandis are continuously reviewed by the Government. The feedback on the various facilities, such as, quality assaying, e-trading, e-payment etc. is provided to States to improve their functioning. As an outcome of the continuous review, the facilities such as inter-mandi trade, inter-state trade, quality assaying, number of commodities on e-NAM, e-trading, e-payment etc. have improved. The number of farmers and buyers registered on e-NAM platform have been continuously increasing.
